[Shri Atal Bihari Vajpayee]

Chapters I and II of Audit Report (Civil), 1968.

COMMITTEE ON PUBLIC UNDERTAKINGS

Fifty-seventh and Fifty-eigth Report

SHRI BAL RAJ MADHOK (South Delhi): I beg to present the following Reports of the Committee on Public Undertakings:

(1) Fifty-seventh Report on action taken by Government on the recommendations contained in their Forty-third Report on Sindri Unit of Fertilizer Corporation of India Limited. [Paras in Section II of Audit Report (Commercial), 1968].

(2) Fifty-eighth Report on action taken by Government on the recommendations contained in their Twenty-fifth Report on Praga Tools Limited [Paras in Section IV of Audit Report (Commercial), 1968.]

PATENTS BILL

(i) **Report of Joint Committee**

SHRI R. BARUA (Jorhat): I beg to present the Report of the Joint Committee on the Bill to amend and consolidate the law relating to patents.

(ii) **Evidence**

SHRI R. BARUA: I beg to lay on the Table a copy of the evidence given before the Joint Committee on the Bill to amend and consolidate the law relating to patents.

(iii) **Study Notes**

SHRI R. BARUA: I beg to lay on the Table a copy of the Study Notes on the visits undertaken by the Study Groups of the Joint Committee on the Bill to amend and consolidate the law relating to patents.

12.21 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 2nd March, 1970, will consist of:

(1) Further discussion on the President's Address.

(2) General discussion on the Railway Budget for 1970-71.

(3) Discussion on the Resolution seeking disapproval of the Banking Companies (Acquisition and Transfer of Undertakings) Ordinance, 1970 by Shri Beni Shanker Sharma and others and consideration and passing of the Banking Companies (Acquisition and Transfer Undertakings) Bill, 1970.

SHRI MANUBHAI PATEL (Dabhoi): During the last session and previous to that also, Government had agreed to bring the Tekchand Commission Report before the House for consideration. They are not bringing it at all. At least during this session, this being a longer session, they can accommodate and bring that report for discussion.

SHRI BAL RAJ MADHOK (South Delhi): We have been asking the Government for the last two sessions that the Report of the Committee of Defections should be discussed in the House. Perhaps because the Government thinks that defections are in its favour, it need not bring this report before the House. I would again submit that this report, which is a unanimous report, must be discussed in Parliament so that some action could be taken on it; otherwise, they are going to finish democracy itself.

श्री शिवचन्द्र झा (मधुबनी) : राष्ट्रपति के अभिभाषण में कहा गया है कि प्रिवीपर्सिस को समाप्त करने के लिए सरकार एक विधेयक

लाएगी । मैं जानना चाहता हूँ कि वह विधेयक कब लाया जाएगा ?

श्री प्रकाशवीर शास्त्री (हापुड़) : आपको शायद याद होगा कि पिछले तीन अधिवेशनों से एक नो डे यैट नेम्ड मोशन बराबर टलता चला आ रहा है । उस पर पहले एक घन्टे की चर्चा हुई थी और उसके बाद फिर पिछले अधिवेशन में भी उस चर्चा को खत्म नहीं किया गया था । मैं चाहता हूँ कि आप संसदीय कार्य मन्त्री को कहें कि कम से कम डिमांड्ज शुरू होने से पहले उस के ऊपर चर्चा पूरी कराने की व्यवस्था वह करें ।

DR. KARNI SINGH (Bikaner) : May I submit that the agrarian disturbances in Rajasthan should be discussed on the floor of the House ?

SHRI SAMAR GUHA (Contai) : The educational life of West Bengal has almost completely been paralysed by the free use of bombs, revolvers, swords and other things. For ten days Jadavpur University was closed and now the Calcutta University and the Presidency colleges are closed. I want that these matters should be discussed on the floor of the House.

श्री भोगेन्द्र झा (जयनगर) : अध्यक्ष महोदय, आपको ज्ञात होगा कि बिहार में पश्चिमी कोसी नहर का सवाल बहुत देर से चला आ रहा है । तीन बार इसके बारे में घोषणा हो चुकी है । पश्चिमी कोसी नहर को तुरन्त लागू करने के लिए वहां एजीटेशन चल रही है । लेकिन अभी तक लागू नहीं किया गया है । यह बहाना बनाया जाता है कि नेपाल सरकार से बात चल रही है । इस तरह से इस मामले को टाला जा रहा है । मैं चाहता हूँ कि इस पर विचार करने के लिए समय निकाला जाए । भारत सरकार जो गोलमाल कर रही है उसकी वजह से नेपाल से भी हमारे सम्बन्ध खराब हो रहे हैं । दरभंगा के एक हजार से ज्यादा लोग अभी तक गिरफ्तार हो चुके हैं और अभी और हो रहे हैं । मेरी प्रार्थना है कि अगले सप्ताह की कार्रवाई में इसको भी आप स्थान दें ।

SHRI DHIRESWAR KALITA (Gauhati): During the last winter session, you will remember, I raised the matter regarding placing the report of Santilal Shah Committee about oil pricing. Government up till now have not placed that report on the Table of the House nor are they taking a decision in the matter with the result that the whole of Indian people are suffering. I want to know, through you, whether Government will place that report on the Table in this session, accept its recommendations and allow this House to raise a discussion in this behalf.

श्री मोलहू प्रसाद (बांसगांव) : पिछले सत्र से कई बार हम लोग मांग करते आ रहे हैं कि पेरूमल कमेटी की रिपोर्ट जो सरकार के पास पड़ी हुई है उस पर विचार होना चाहिये, वहां चर्चा होनी चाहिये । अनुसूचित जातियों के कमिश्नर की रिपोर्ट भी पड़ी हुई है और उस पर चर्चा भी टलती चली आ रही है । अधिवेशन खत्म हो जाता है लेकिन चर्चा के लिए समय नहीं निकाला जाता है । कहीं इस अधिवेशन में भी यह मामला टल न जाए, इस वास्ते मेरी प्रार्थना है कि उस पर चर्चा जल्दी कराने की व्यवस्था की जाए ।

SHRI R. K. AMIN (Dhandhuka) : The Dutt Committee Report has already been circulated. It is a very important Report The Government has promised from time to time and the people are also very eager to discuss it. And yet it has not been taken up. I want that it should be discussed.

Secondly, I have already given notice for a short duration discussion on Banaskantha situation where so many people are dying even today. The scarcity situation in Banaskantha should be discussed and there should be a short duration discussion on it.

SHRI BAKAR ALI MIRZA (Secundrabad) : The Telengana movement has against started in Hyderabad. I think, some time should be found to discuss the policy of the Government of India in regard to Telengana.

श्री मधु लिमये (मुंगेर) : मैं चाहता हूँ कि जितने निजी सदस्यों के प्रस्ताव हैं जिन की सूची परिचालित की गई है, उन में से किसी एक प्रस्ताव पर चर्चा के लिए समय निकाला जाए। एक बार बजट अनुदानों पर चर्चा शुरू हो जाएगी तो ऐसा करना सम्भव नहीं रह जाएगा। इसलिए मेरा सुझाव है कि बिड़ला जी को जो गोम्रा में फर्टिलाइजर लाइसेंस दिया गया है, उसकी चर्चा समाजवादी दृष्टिकोण से की जाए। उस में बम्बई ब्रांड भी आ जाए, अहमदाबाद ब्रांड भी आ जाए और हमारा भी आ जाए।

SHRI S. M. KRISHNA (Mandya) : We have sent a number of Call Attention notices regarding the Prime Minister's proposal to solve Maharashtra-Mysore border dispute. It is very unfortunate that you have so mercilessly and ruthlessly rejected all of them. But none-the-less it is a very live and important matter. I would request you to please find at least 2 hours so that we can just exchange views between Maharashtra Members and Mysore Members.

श्री रणधीर सिंह (रोहतक) : स्टुडेंट कम्युनिटी में आजकल बड़ा उबाल आ रहा है। उनकी कुछ दिक्कतें और तकलीफें हैं। उनके दिमाग में कुछ ऐसी बात है जो साफ होनी चाहिये। उनकी समस्याओं का हल निकलना चाहिये। अकेले हरियाणा या पंजाब की बात मैं नहीं करता हूं। सारे देश में इस किस्म की बात है। यूथ वेलफेयर के डा० राव इनचार्ज हैं। उनको बुलाना चाहिये।

टीचर्ज का सवाल भी है। टीचर्ज की सारे देश में कुछ तकलीफें हैं। उनकी बात भी सुननी चाहिये। उनको चाहिये कि टीचर्ज और स्टूडेंट्स के लीडर्ज को वह बुलायें, उनकी तकलीफों को सुनें और उनको हल करने की कोशिश करें। शुमाली हिन्दुस्तान के पंजाब, हरियाणा, काश्मीर वगैरह की बात मैं खास तौर पर कहता हूँ और सारे हिन्दुस्तान की आम तौर पर। दिल्ली में भी टीचर्ज की बड़ी बुरी हालत है। उनके लीडर्ज को जल्दी वह बुलायें और उनके लिए कुछ करें। यह चीज हाउस के सामने आनी चाहिये और इस पर बहस होनी चाहिये।

श्री तुलशीदास जाधव (बारामती) : परसों एग्रिकल्चर मिनिस्टर ने शूगर केन और चीनी के बारे में एक एलान किया था और उसकी कीमत मुकर्रर की थी। उन कीमतों को ध्यान में रखा जाए तो भय है कि महाराष्ट्र की जितनी शूगर फैक्ट्रीज हैं, वे बन्द हो जाएंगी। वे बन्द होने के रास्ते पर भी हैं। मैं चाहता हूँ कि उसके लिए भी चर्चा का अवसर दिया जाए। यह बहुत जरूरी है।

SHRI RAGHU RAMAIAH : The hon. Members from all sections of the House have raised some very important issues. May I submit that what I have indicated is only the business for the next week and not for the whole session... ...

MR. SPEAKER : These suggestions should be treated for the whole session so that next week they may not get up again.

SHRI RAGHU RAMAIAH : Secondly, I would like to say that on some of the issues raised by the hon. Members, they will have an opportunity to discuss them during the General Budget discussion and so on. There has been a very healthy convention that until the Demands for Grants are passed, we should have more time for discussing the Demands for Grants of various Ministries rather than having discussions on various issues because, if more time is taken up by discussions on various issues, however important they are, more Ministries' Demands will be guillotined to the loss of the hon. Members themselves, which they will not like.

Generally, Sir, the convention all these years has been that we take up various discussions if there is time after the Demands for Grants.

SHRI BAKAR ALI MIRZA : There are some matter of immediate importance like the agitation in Telengana.